

Name of Corporate Debtor : V Hotels Limited Date of Commencement of CIRP : 31 May 2019* List of Creditors as on : December 17, 2022

List of other creditors (Other than financial creditors and operational creditors)

(Amount in INR)

Annexure 5

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?					
1	Siddhivinayak Realties Private Limited	Updated claim form submitted On 17 Oct'22	43,30,11,00,000	73,00,51,960	Other debt	NIL	NIL	No	1	-	42,55,10,99,999	1,99,48,040	1. As part of the claim, the claimant has filed claim of INR 2,999,57,00,000/- as damages, which is subject to disputes pending before Hon'ble Bombay High Court and has been verified at a notional amount of INR 1/- 2. The amount under verification represents the amount in escrow account, which was previously informed by the management, as available to CD. However, recently the management has clarified that this is not recoverable, hence this is being investigated and clarity from escrow agent is awaited.
2	Nirmal Lifestyle Limited	Updated claim form submitted on 13 Oct'22 Revised claim form submitted on 6 Dec'22	24,88,05,85,063	30,60,00,000	Other debt	NIL	NIL	No	1	-	24,57,45,85,062	-	As part of the claim, the claimant has filed claim of INR 2,359,21,99,310/- as damages, which is subject to disputes pending before Hon'ble Bombay High Court and has been verified at a notional amount of INR 1/-
3	Mini Punjab Catering India Pvt. Ltd.	08-Sep-22	3,00,00,000	-	-	NIL	NIL	No	-	-	3,00,00,000	-	NIL
4	S Soma Sundaram	16-Dec-22	14,95,000	-	-	NIL	NIL	No	-	-	-	14,95,000	NIL
Total			68,21,31,80,063	1,03,60,51,960					2	-	67,15,56,85,061	2,14,43,040	

Note: The details presented above are subject to revisions including on account of receipt of additional information and shall be updated accordingly.

*read with the NCLT order dated 7 Sep'22 for exclusion of period of 964 days from 11 Dec'19 to 01 Aug'22